

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. C.P.(IB)-3591(MB)/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021

NAME OF THE PARTIES: - Shilpa Interiors
V/s
Wadhawan Holdings Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None present. Registry is directed to issue Notice to both the parties intimating the next date of hearing. List the matter on **30.08.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)